

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO: 6511
TO BE ANSWERED ON THE 6th APRIL, 2018/CHAITRA 16, 1940 (SAKA)

QUESTION
BAD LOANS DUE TO WILFUL DEFAULTERS

6511: SHRI K. ASHOK KUMAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether around 14 per cent of the bad loans in Public Sector Banks (PSBs) are due to wilful defaulters and if so, the details thereof;
- (b) whether the total gross Non-Performing Assets (NPAs) of 21 PSBs stood at Rs. 7.33 lakh crore as on 30 September, 2017 and if so, the details thereof; and
- (c) whether out of the said sum, Rs 1.01 lakh crore of loans were termed as those in wilful defaulters category and if so, the details thereof?

ANSWER

To be answered by
THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHIV PRATAP SHUKLA)

(a) to (c): As per data of Reserve Bank of India on global operations, the gross Non-Performing Assets (GNPAs) of Public Sector Banks (PSBs), as on 30.9.2017, were Rs. 7,33,974 crore. As per data reported by PSBs, the total number of wilful defaulters as on 30.9.2017 was 9,025, and the amount involved was Rs. 1,01,587 crore, which is 13.84% of their GNPAs on that date.
